

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR K BABU

Civil Appeal No(s). 7525/2012

VED PRAKASH

Appellant(s)

VERSUS

PHOOL CHAND (DEAD) THR. LRS. & ORS.

Respondent(s)

Date : 14-11-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr Subash Chandran, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

Ms Shalini Kumar, Adv.
Mrs. Niranjana Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondents are duly served/represented.

Statement of case has not been filed by the parties and
time has expired.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

K BABU
Registrar